

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.113 of 2014 & IA No.206 of 2014**

Dated: 01st May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Filatex India Ltd.

.... Appellant (s)

Versus

Gail India Ltd. and Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Kamal Budhiraja,
Mr. Aman Gupta,
Ms. Kaushik Laik,

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv
Ms. Ranjana Gawai for Gail

Order

Admit. Mr. Ramji Srinivasan, Learned Senior Counsel for the Respondent takes notice both in Appeal as well as in IA. We feel that matter could be taken up for final disposal.

Learned Senior Counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the Reply both in Appeal as well as in IA on or before 10.05.2014 after serving copy on the other side.

Post the matter for hearing for final disposal on **13.05.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)
pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**